

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**12. IA 1517/2024 New Application Hearing IA 4349/2023
IA 59/2023 IA 488/2024 In CP (IB)/1752/MB/2017**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

**NAME OF THE PARTIES: - IA 1517/2024 Vikash G. Jain Liquidator
Doshion Water Solutions Private Limited
IA 4349/2023 M/S. Arise Ventures
V/s
Doshin Water Solution Pvt Ltd Through
Vikash G Jain the Liquidator
IA 488/2024 Flywheel Logistics
Solutions Private Limited
V/s
Doshion Water Solution Pvt. Ltd Through
Liquidator Vikash Gautamchand Jain
IN THE MATTER OF
Bank of Baroda
V/s
Doshion Water Solution Pvt Ltd**

Section: 60(5), 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1517/2024: - Adv. Prathmesh Nirkhe i/b Adv. Amit Tungare appeared for the Liquidator. This IA has been filed for seeking extension of the Liquidation period by Six months from 19.03.2024. It has been stated in the application that the only property belonging to the Corporate Debtor has already been e-actioned and further that the entire sale consideration has also been deposited. Only distribution process remains to be carried out as per section 53 of the IB Code for which some time is

required. Taking into consideration the averments made in the application, we grant Six-months extension of the Liquidation period from 16.03.2024 to 15.09.2024. The **IA.No.1517/2024 is allowed and disposed of** accordingly in the aforesaid terms.

IA.No.4349/2023, IA.No.59/2023, IA.No.488/2024: - Adv. Amit Tungare appeared for the Liquidator. Adv. Amish Gandhi, Adv. Nishant Sashidharan appeared for the Applicant in IA.No.4349/2023. Adv. Shailesh Kumar appeared for the Applicant in IA.No.59/2023 through VC. Adv. Ashish Pyasi a/w Adv. Akshat Singh appeared for the Applicant in IA.No.488/2024. Adv. Amish Gandhi, Adv. Nishant Sashidharan appeared for the Respondent No.2 in IA.No.488/2024. List this matter on **14.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)